NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/571/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: RV STEELS AND POWER PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i) SANDEED KUMAR for KYMAR PAL CHOPRA

for Spenticul Creditor

ORDER

Counsel for petitioner present and filed an affidavit in proof of service of notice sent to the respondent for their appearance and making submissions. No representation on behalf of the respondents. The service against the respondent is held sufficient. Hence, the respondent is proceeded ex parte. Time extended at request for hearing submissions by the counsel for petitioner. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc